

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *52**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018 / MAGHA 17, 1939 (SAKA)

MODERNISATION OF POLICE FORCES

***52. SHRI RAJENDRA AGRAWAL:
SHRI LALLU SINGH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the salient features and the current status of the scheme of Modernisation of State Police Forces along with the measures taken for modernization of State police forces;

(b) the details of the financial outlay approved under the said scheme for the years 2017-18 to 2019-20;

(c) whether a large percentage of the sanctioned funds remains underutilised by the States, if so, the details thereof and the reasons therefor along with the funds allocated, sanctioned/released and utilized during each of the last three years and the current year, State/UT-wise including Uttar Pradesh;

(d) whether various States have requested the Union Government to provide more financial assistance for reorganization and strengthening of police forces, if so, the number of such requests received during the said period and the action taken in this regard, State/UT-wise; and

(e) whether the Union Government proposes to change the uniform of the police forces and if so, the details thereof along with the steps taken to equip the security system with state-of-the-art technology?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A statement is laid on the table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *52 FOR ANSWER ON 06.02.2018 REGARDING “MODERNISATION OF POLICE FORCES”.

(a)&(b): ‘Police’ and ‘Public Order’ are State subjects. However, to supplement the efforts of the States for equipping and modernizing of their police forces, under the scheme of Modernisation of Police Forces(MPF), the States have been provided central assistance for acquisition of latest weaponry, training gadgets, advanced communication and forensic equipment etc. as per the proposals of the State Governments in accordance with their strategic priorities and requirements. The Government of India has, on 27.09.2017, approved implementation of umbrella scheme of “Modernisation of Police Forces(MPF)” for three years’ period from 2017-18 to 2019-20 with the total outlay of Rs. 25,061 crore which include central outlay of Rs. 18,636.30 crore. One of the sub-schemes under this umbrella scheme is “Assistance to States for Modernisation of Police”, which is erstwhile scheme of Modernisation of Police Forces, with central outlay of Rs. 7,380 crore for the 3 years’ period. Salient features of this scheme are as below:

- Central assistance will continue to be provided to all the State Governments for weapons, equipment for Forensics, Information Technology, Communication, Training, etc. However, the scheme has been modified so as to facilitate targeted interventions and central**

assistance under 'mobility' and 'construction of police infrastructure including housing' has been linked to specific theatres viz. Jammu & Kashmir, insurgency affected areas of North East(NE) Region and Left Wing Extremism(LWE) affected areas.

- The sub-scheme is not for routine acquisitions and the State Action Plans should be outcome oriented.**
- Three Himalayan States, namely, Jammu & Kashmir, Uttarakhand and Himachal Pradesh, 8 North Eastern States, including Sikkim, will be eligible to receive financial assistance on 90:10 Centre:State sharing basis. The remaining States will be eligible for financial assistance on 60:40 Centre: State sharing basis.**

(c): As reported by the States, the States have unspent balances on account of delays in procurement process, which include cancellation of tenders. A statement of funds allocated, released and utilized during each of the last three years and the current year, State/UT-wise including Uttar Pradesh is at Annexure.

(d): Yes Madam. Requests from various States to provide more financial assistance for modernisation of police forces are received by the Government of India from time to time.

(e): No Madam. The Bureau of Police Research & Development had undertaken a project for designing uniform for police forces and a project report has been circulated to all State Director Generals of Police and CAPFs. Various measures as mentioned at part(a) above have been taken to equip the security system with state-of-the-art technology.

ANNEXURE

Funds allocated, released and utilized by State Governments under MPF Scheme during 2014-15 to 2016-17 and the current year, i.e., 2017-18

(in Rs. crore)

Name of State	2014-15			2015-16			2016-17			Current year 2017-18	
	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released
Andhra Pradesh	102.81	54.17	54.17	22.68	32.56	32.56	22.68	41.1		29.87	21.074
Arunachal	9.62	9.69	9.14	3.64	3.05	2.7	3.64	2.69		4.79	0.324
Assam	64.70	43.29	7.70	24.47	3.29	55.94	24.47	4.68		32.23	2.16
Bihar	67.70	49.08	34.98	25.62	26.57	16.67	25.62	19.15		33.73	2.262
Chhattisgarh	23.82	37.36	34.86	9.01	14.24	8.92	9.01	1.73		11.87	0.798
Goa	2.51	1.86	1.07	0.95	0.13	0.13	0.95	0.18		1.25	0.084
Gujarat	62.69	72.65	72.65	23.72	23.75	23.75	23.72	43.22		31.24	29.85
Haryana	28.13	28.25	28.25	10.64	14.74	13.37	10.64	19.29		14.01	12.5922
Himachal Pradesh	8.59	5.75	5.75	3.25	0.44	0.44	4.88	5.58		4.28	3.648
Jammu & Kashmir	97.79	105.17	104.86	37.00	35.88	33.08	37.00	34.54		48.73	3.264
Jharkhand	22.56	34.52	33.94	8.54	22.44	12.46	8.54	1.64		11.24	0.756
Karnataka	94.03	103.65	103.65	35.58	39.45	32.75	35.58	72.04		46.85	3.14
Kerala	39.50	42	39.78	14.94	2.01	2.01	14.94	11.09		19.68	14.1
Madhya Pradesh	66.45	58.18	57.57	25.14	26.8	22.84	25.14	21.86		33.11	18.78
Maharashtra	115.47	76.65	73.06	43.69	50.88	5.88	43.69	12.8		57.54	3.858
Manipur	23.40	28.45	25.30	8.85	7.79	6.62	8.85	8.37		11.66	0.78
Meghalaya	9.20	6.98	6.98	3.48	0.47	7.76	3.48	0.67		4.58	1.026
Mizoram	11.71	19.03	19.03	4.43	5.41	5.41	4.43	8.12		5.83	6.062
Nagaland	26.33	31.39	31.39	9.96	13.78	13.78	9.96	18.05		13.12	12.04
Orissa	38.24	42.92	42.92	14.47	19.46	19.17	14.47	26.22		19.05	13.228
Punjab	40.25	38.13	38.13	15.23	20.67	15.73	15.23	27.6		20.05	1.34
Rajasthan	76.61	102.5	102.48	28.99	34.18	34.18	28.99	34.54		38.17	2.556
Sikkim	4.34	3.57	3.57	1.64	0.22	0.22	1.64	1.96		2.17	2.074
Tamil Nadu	85.38	85.74	85.74	32.31	63.9	34.05	32.31	89.24		42.54	2.85
Tripura	19.22	22.69	15.79	7.28	7.00	3.24	7.28	1.4		9.58	0.642
Telangana	0.00	68.13	68.13	16.22	16.32	16.32	16.22	29.4		21.35	1.434
Uttar Pradesh	154.87	169.23	161.79	58.59	69.99	23.59	58.59	35.8		77.16	5.17
Uttrakhand	8.25	8.81	7.32	3.12	3.74	3.74	4.68	8.53		4.11	3.926
West Bengal	70.84	47.4	19.29	26.80	35.52	31.61	26.80	12.31		35.3	47.36
Total	1375.01	1397.24	1289.29	520.25	594.68	478.92	523.43	593.80		685.09	217.18
Contingency Reserve	75.00			29.75			29.75			38.45	
Mega City Policing	50.00			45.00			41.82			45.00	
PMU								0.22		0.45	
G/Total	1500.00			595.00			595.00	594.02		769.00	

UCs due wef 01.04.2018

- Utilization Certificates (UCs) for 2016-17 and 2017-18 are not due.
- Releases to various States are subject to proper utilization and performance.
- Released amount shown against the states include contingency, MCP, Supplementary and better performance incentive funds.